NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

223. C.P. (IB)/637(MB)2023

IN THE MATTER OF
Pasad Impex private Limited … Petitioner
Vs
Harshini P Shetty … Respondent

U/s 95(1) of the Insolvency and Bankruptcy Code, 2016
Order Delivered on 12.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:
For the Petitioner: Adv. Yahya Batatawala (PH)

For the Respondent:

ORDER

On the request of the Counsel for the Petitioner. Adjourned to **02.09.2024**.

Sd/-
MADHU SINHA
Member (Technical)

Sd/-
REETA KOHLI
Member (Judicial)

// Avdhesh K Patel //